

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 173 of 2020**

**IN THE MATTER OF:**

**Aditya Sikdar & Anr.**

**....Appellants**

**Vs.**

**Allahabad Bank & Anr.**

**....Respondents**

**Present:**

**For Appellants: Mr. Abhijeet Sinha, Mr. Satadeep Bhattacharya  
and Mr. Aditya Shukla, Advocates.  
Mr. Suhita Mukhopadhyay, CS.**

**For Respondents: Mr. Om Narayan Rai, Advocate for R-1.  
Mr. Saurabh Basu, Advocate for R-2, IRP.**

**O R D E R**  
**(Virtual Mode)**

**24.11.2020:** At request of Learned Counsel for the Appellants Mr. Abhijeet Sinha for producing the copy of the Gazette Notification dated 04.03.2020, issued by the Government of India, which is to be filed in the form of Paper Book, the matter is adjourned by one week from today.

The Registry is directed to List the matter on **04<sup>th</sup> December, 2020**.

[Justice Venugopal M.]  
Member (Judicial)

[Dr. Alok Srivastava]  
Member (Technical)

*sa/kam*